

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 178/15	TP 18/17	Hearing	433	Hindusthan National Glass & Industries Ltd. Vs Planet Pickles Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	LATHA-S	Petitioner	S. Latha

Counsel for petitioner is absent. She has filed signatory details of the director of the respondent company and requested the Tribunal to issue notice to the Director of the respondent company. The 1st petitioner has to first comply the provisions of I&B Code, then only notice to the respondent company would arise. The first petitioner is directed to comply the provisions of I&B Code.

List it on 17.07.2017.


MEMBER (J)


MEMBER (T)